

**Setting up of a Joint Parliamentary Commission to resolve rocket engine issue**

3267. SHRIMATI VEENA VERMA:  
SHRI MURUDHAR CHANDRA-  
KANT BHANDARE:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Russia had proposed to set up a Joint Parliamentary Commission to conduct urgent talks with India and U.S. to resolve the controversial rocket engine issue; and

(b) if so, what steps have been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY, DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARMANGALAM): (a) No, Sir. There is no formal proposal from the Government of Russia on the setting up of such a Commission.

(b) Does not arise.

**ISRO scientists faffing in**

3268. DR. BALDEV PRAKASH: SHRI GHUFRAN AZAM:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a number of ISRO scientists stationed at Kourou, France, in connection with the recent launching of India's Communication satellite, have fallen ill mysteriously;

(b) if so, what are the details in this regard; and

(c) what action has been taken by Government for their treatment?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY, DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARMANGALAM): (a) No, Sir. There is no formal proposal from the Government of Russia on the setting up of such a Commission.

TRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARMANGALAM): (a) No, Sir.

(b) and (c) Do not arise.

**12.00 Noon**

**PAPERS LAID ON THE TABLE**

**Notifications of the Ministry of Industry**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRIMATI KRISHNA SAHJ): Madam, I lay on the Table, under sub-section (a) of section 29 of the Petroleum Act, 1934, a copy each (in English and Hindi) of the following Notifications of the Ministry of Industry (Industrial Development):—

(i) G.S.R. No. 929(E), dated the 30th November, 1990 publishing the Petroleum (Amendment) Rules, 1990.

(ii) G.S.R. No. 236(E), dated the 24th April, 1991 publishing the Corrigendum to the G.S.R. No. 929(E), dated the 30th November, 1990.

**Report—(1990-91) and Memorandum of the Union Public Service Commission New Delhi**

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSION (SHRIMATI MARGARET ALVA): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Forty-first Annual Report of the Union Public Service Commission, New Delhi, for the year 1990-91, under clause (1) of article 323 of the Constitution.

(ii) Memorandum explaining reasons for non-acceptance of the advice of the Commission referred to in Chapter VIII of the Annual Report.

... (अवधान) ...